

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

ORIGINAL PETITION (CIVIL) NO.852 OF 2020

(RELUCTANCE OF THE COURT BELOW TO NUMBER AND HEAR THE CASE FILED AS A
SUIT BEFORE THE VACCATION COURT MANJERI)

PETITIONER:

DR. ABDUL VAHAB, AGED 51 YEARS, S/O PAVARU,
KADAVATH PARAMBIL HOUSE, KATTIPPARUTHY AMSOM
VAIKKATHOOR DESOM, VALANCHERY (PO),
PIN-676552, TIRUR TALUK, MALAPPURAM DISTRICT.

BY ADV.JAMSHEED HAFIZ

RESPONDENTS:

KODANCHERY ABDUL KADER, AGED 56 YEARS,
S/O MOHAMMED, CHERIYAMUNDAM AMSOM DESOM,
CHERIYAMUNDAM (PO), TIRUR TALK,
MALAPPURAM DISTRICT.

THIS ORIGINAL PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

OP(C) NO.852 of 2020

Dated this the 8th day of May, 2020

ORDER

Issue notice to the respondent by e-mail. Post on
15.05.2020.

**ASHOK MENON
JUDGE**

rmm